

[Secretary General]

session and assented to since a report was last made to the House on the 22nd August, 1986 :—

- (1) The Mines and Minerals (Regulation and Development) Amendment Bill, 1986
- (2) The High Court and Supreme Court Judges (Conditions of Service) Amendment Bill, 1986
- (3) The Appropriation (No. 4) Bill 1986
- (4) The Essential Commodities (Amendment) Bill, 1986
- (5) The Dowry Prohibition (Amendment) Bill, 1986
- (6) The Suppression of Immoral Traffic in Women and Girls (Amendment) Bill, 1986
- (7) The Central Duties of Excise (Retrospective Exemption) Bill, 1986
- (8) The Taxation Laws (Amendment) and Miscellaneous Provisions) Bill, 1986

Sir, I also lay on the Table copies, duly authenticated by the Secretary-General of Rajya Sabha, of the following seven Bills passed by the Houses of Parliament during the last session and assented to since a report was last made to the House on the 22nd August, 1986 :—

- (1) The Constitution (Fifty-third Amendment) Bill, 1986.
- (2) The State of Mizoram Bill, 1986.
- (3) The Industrial Development Bank of India (Amendment) Bill, 1986
- (4) The Commissions of Inquiry (Amendment) Bill, 1986
- (5) The Tamil Nadu Legislative Council (Abolition) Bill, 1986
- (6) The Apprentices (Amendment) Bill, 1986

- (7) The National Security Guard Bill, 1986

12.24 hrs.

COMMITTEE ON PRIVATE MEMBERS
BILLS AND RESOLUTIONS

Twenty-fourth Report

[English]

SHRI M. THAMBI DURAI (Dharmapuri) : Sir, I beg to present the Twenty-fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

At this stage Shri Basudeb Acharia and some other hon. Members left the House

(Interruptions)**

MR. SPEAKER : Nothing. Not allowed.

(Interruptions)**

SHRI AJAY MUSHRAN : I have given a notice under rule 193, Sir.

(Interruptions)**

[Translation]

MR. SPEAKER : If the House is to the sun like this then it is a matter of shame.

(Interruptions)**

[English]

MR. SPEAKER : I will see to it.....

(Interruptions)**

MR. SPEAKER : Mr. Swell, I will give a consideration.

(Interruptions)**

** Not recorded.